

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3rd & 4th floor, Chanderlok Building, 36-Janpath,**  
**New Delhi-110001**

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated:19/8/2013

To

Members of the Validation Committee  
& Generating Companies  
(as per list enclosed)

**Subject: Minutes of the 5th Meeting of Validation Committee for the year 2013 – 2014 (3rd Quarter, Oct - Dec 2013 ) for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), 2010.**

Sir,

Please find enclosed herewith the minutes of the 5th Meeting of the Validation Committee for the **year 2013-14 (Third Quarter Oct - Dec 2013)** for the implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations 2010 held on 30th July 2013 in the NLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

**(Vijay Menghani)**  
**Jt. Chief (Engg)**

Encl. : As above

**Copy to: Secretary, CERC**

### Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri A K Saxena, Chief (Engg.)/alternate member Shri Vijay Menghani, Joint Chief (Engg.)	Central Electricity Regulatory Commission, 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 <sup>rd</sup> Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 <sup>th</sup> Floor, N-Wing Sewa Bhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri P. Mukho Padhyay General Manager	Northern Regional Load Despatch Centre,et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal, Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg,Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	Shri P.S. Pahwa, Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
13.	SRPC	Shri S.R. Bhat,	CEA,Southern Regional Power

		Member Secretary(I/C)	Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary ( I/C)	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 <sup>st</sup> Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri S.K. Mahapatra Member Secretary (I/C)	North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd.BLDG., Nongrim Hills, Shillong-793003
17.		Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex,Kahelipara,Guwahati
18.	SLDC	Shri P.A.R. Bende Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	S. Pratap Kumar Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation) Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

### LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri Inderjit Kapoor, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri S.K. Agarwal, Executive Director (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India.
5.	SJVNL	Shri R.K. Agrarwal, General Manager (Commercial)	SJVNL, IRCON Building, Ground Floor, Saket, New Delhi-110017

**Minutes of the 5th Meeting of the Validation Committee for the year 2013-14, (3rd Quarter Oct - Dec 2013), held on 30<sup>th</sup> July 2013 at NLDC, New Delhi.**

1. The Chairman of the Validation Committee, Shri A K Saxena, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs and STUs and Generating Companies present at the Conference Room of WRLDC, SRLDC, ERLDC and NERLDC through video conferencing. List of the participants is enclosed at **Annexure-I**.
2. Chief (Engg.), CERC stated that the meeting has been convened to finalize the Load Generation data for consideration of load flow for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 during the third quarter of 2013-14. He hoped that all constituents have submitted load generation, network and other data for PoC calculation for third quarter of 2013-14. POSOCO submitted that all stakeholders have not submitted the required information. Jt Chief (Engg) advised POSOCO to formally indicate the names of the defaulters so that CERC can initiate non compliance action against them.
3. Chief (Engg.), CERC requested NLDC to make a presentation. The gist of presentation and related discussion is given in the following paragraphs.

**4. Demand Projection:**

**4.1 Northern Region:**

- i. DTL Representative pointed out that the demand in MU as per CEA website for Delhi for the period Oct-Dec'12 seemed to be on lower side. It was suggested that the figures for the period Oct-Dec'12 may be considered as per the SEM Data as 5535 MU and the projection of demand be carried out based on these figures.
- ii. Validation Committee was of the view that it would be the same for other Constituents of NR as CEA information is based on the RPCs/ RLDCs information. The mismatch in data should be immediately brought to the notice of CEA because CEA figures are considered for a host of purposes. Chief (Engg), CERC advised that NRLDC, NRPC, DTL and GM Division of CEA may convene a meeting to look into the differences between the difference in the final figures in the power supply position prepared by CEA and the figures mentioned by representative of DTL.
- iii. For other Constituents, it was opined by NRLDC that demand projection figures were acceptable. As the data had been posted on the web-site of NLDC as well as CERC and no comments have been received from constituents, these figures may be considered as final.

**4.2 Eastern Region:**

- i. ERLDC representative suggested that in line with the present consumption, Bihar generation may be considered as 1600MW instead of the projected figure 1547MW.

- ii. DVC representative suggested a figure of 2000MW for DVC, against a projected figure of 1894MW, owing to the commercial declaration of new units expected during the period under consideration. **ERLDC was requested asked to get a written confirmation of these demand projections from respective utility.**
- iii. With regard to Jharkhand, a figure of 825MW was suggested based on the present consumption and expected commercial operation of one Unit of Tenughat by Q3 period.
- iv. Odisha : Demand of 2700 MW was suggested by ERLDC as against the projection of 2732MW.  
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- v. WBSETCL representative suggested that demand may be considered as 4981 MW for West Bengal, against the projected figure of 4611 MW. Similarly, demand in respect of Sikkim was suggested by ERLDC representative as 52 MW.

#### 4.3 Western Region:

- i. WRLDC representative pointed out that the projected figure for Gujarat i.e. 12814 MW is on higher side, as it was close to the peak demand. It was decided that clarification from Gujarat be sought by WRLDC in this regard.
- ii. MSETCL representative opined that the projected figure for Maharashtra i.e. 14,695 MW was on the higher side and demand of 14000 MW may be considered for Q3. WRLDC was requested to seek written confirmation in regard to the same from MSETCL.

4.4 **North Eastern Region:** Member Secretary (I/C), NERPC confirmed that projected demand figures for North Eastern States were correct. The demand projections submitted were therefore considered as final.

#### 4.5 Southern Region:

- i. TANTRANSOCO representative suggested that Demand in respect Tamil Nadu figure may considered as 9373MW for Q3 period.
- ii. Other state's demand projection were found correct.

### 5. Generation Projection:

#### 5.1 Northern Region:

- i. NHPC representative mentioned that the projections for generating stations were correct. It was suggested that, generation for Dhauliganga for the period Oct'13-Dec'13 may be considered as zero NHPC representative also pointed out that the units of URI-II would not be declared commercial by 30<sup>th</sup> September 2013 and thus, may be excluded in the PoC Computation for Q3 period (Oct'13-Dec'13). It was confirmed that 2 units of Parbati III were likely to be put under commercial operation in last week of September and 30 MW generation may be considered for computation for Q3.

- ii. DTL representative opined that Bawana CCGT Block II is not expected for Oct'13-Dec'13 period and may therefore not be considered, Delhi's generation figure may accordingly be revised.
- iii. NRLDC representative mentioned that Shravanti gas generation is not expected to be commercial and may therefore thus not to be considered for computation of PoC for Q3 period. Similarly, Unit 2 of Chhabra II was not expected to be put under commercial operation by 30<sup>th</sup> September 2013 and may be excluded from PoC computation.
- iv. NRLDC representative also pointed out that the projected figures for Jhajjar (981MW) seemed to be on higher side. It was suggested that last year's figure of 645 MW may be considered as the Gross projected figure.

## **5.2 Western Region:**

- i. With regard to expected generation addition, WRLDC representative suggested that Dhariwal TPP Unit 1 may be considered for Q3 period. It was also confirmed that commercial operation of Adani Power Maharashtra Ltd.-Tiroda Phase II Units and Baradarha TPP Unit 1 was not likely till 30<sup>th</sup> September and may therefore not be considered for Q3 period.
- ii. WRLDC representative suggested that owing to non-availability of gas, Pipavav generation for Q3 may be considered as nil. It was confirmed that for BALCO Units 1 & 2 of 300MW each and Vandana Vidyut Unit 1 may not be declared commercial till 30<sup>th</sup> September and thus may not be considered for Q3 period. WRLDC representative also stated that generation figure for Ratnagiri Dabhol would be confirmed and communicated to the Implementing Agency.

## **5.3 Eastern Region:**

- i. ERLDC representative suggested that the generation for Odisha (including SEL figure as 510MW and GMR figure as 160MW) may be considered as 1820MW.
- ii. ERLDC representative suggested that DVC total generation may be considered as 3447MW as against the projection of 2987MW.
- iii. With regard to Maithon Power Ltd it was suggested to consider a net generation of 842MW (after excluding Auxiliary consumption) for two units.
- iv. NHPC representative suggested that a generation of 190MW may be considered for Teesta for the period Oct'13-Dec'13. It was also suggested that a generation of 44MW for TLDP III and 70MW for Chujachan may be considered for Q3.
- v. As per ERLDC letter dated 31<sup>st</sup> July 2013 received after the Validation Committee Meeting, West Bengal Generation figure has been considered as 3690MW including 44MW of TLDP III.

## **5.4 North Eastern Region:**

- i. MeECL representative suggested that a generation projection of 86MW for existing units and 29MW for expected addition i.e. a total generation of 115MW may be considered for Meghalaya for Q3 period.
- ii. NERLDC representative suggested that a figure of 210MW be considered for Assam instead of the projected figure of 199MW.
- iii. OTPC representative suggested that Palatana Unit 1 & 2 generation figure of 424MW may be considered for Q3 period. It was confirmed that for this generation, no transmission constraint was anticipated.

#### **5.5 Southern Region:**

- i. It was mentioned by Karnataka representative that the data for generation as submitted by the State did not match with that published on CEA website as the latter was not inclusive of the Non-conventional energy generation. The same was also observed in case of other States with generation from non-conventional energy sources. Thus, it was decided that the data for Non-conventional Energy Generation may be considered for the calculations. Accordingly, the concerned State utilities were advised to submit these details to the Implementing Agency for consideration in the Application Period Oct'13-Dec'13 (Q3).
- ii. KPTCL representative suggested that owing to good monsoon and wind generation, Karnataka's generation may be considered as 5900MW for Q3 period. KPTCL vide its letter dated 30/07/2013 has requested to consider its generation forecast figure as 5918 MW. The same is considered.
- iii. It was decided by the NLDC will also consider the wind generation in load generation balance in calculation of PoC charges.
- iv. SRLDC representative opined that due to low gas availability, generation of 98 MW may be considered for LANCO Kondapalli.
- v. It was also suggested that for Simhadri ISGS generation, of 930MW may be considered. With regard to SEPL, generation of 270MW for two units was suggested for Q3 period. Similarly, generation figure of 270MW was suggested for MEPL.
- vi. It was also confirmed by SRLDC representative that Kudankulam & Neyveli TPS-II Exp Units were not expected to be commercial in the coming period and thus may not be considered for Computation of PoC charges for Q3 period.
- vii. Tamil Nadu Transmission corporation ltd (TTCL) raised the issue of PoC of MAPS. Jt Chief (Engg) CERC clarified that the issue was beyond the scope of the validation committee. However, TTCL may take up with CERC for consideration.

#### **6. Load flow in HVDC System**

- i. It was decided that the HVDC set points would be taken same as that considered for previous Application period given as follows:

HVDC Talcher Kolar 2000MW  
HVDC Gazuwaka (ER to SR) 600MW  
HVDC Bhadrawati (WR to SR) 850MW

## 7. Other Issues

- a. With reference to the apportioning of Sterlite Generation on the 400kV and 220kV side networks, a figure of 752MW (connected to 400kV ISTS) and 500MW (connected to 220kV) was suggested by considered.
  - b. With reference to the issue of non-termination of 2<sup>nd</sup> circuit of Silchar-Byrnihat D/C line on Byrnihat end, it was decided that circuit 2 of Silchar-Byrnihat may not be considered for PoC Computation for Oct'13-Dec'13 (Q3) period.
8. The Timeline for Computation of PoC Charges for Q3 period was discussed among the Members and it was decided to proceed as per the following chronology:
- 15<sup>th</sup> Aug 2013**- Last Day for Submission of tariff Petitions by POWERGRID.
  - 25<sup>th</sup> Aug 2013**- Provisional tariff Order by CERC
  - 28<sup>th</sup> Aug 2013** – Submission of Final YTC data to the Implementing Agency by Transmission Licensees.
  - 30<sup>th</sup> Aug 2013** –Proposed from Implementing Agency, regarding Slab Rates for Q3
  - 5<sup>th</sup> Sep 2013** – Order by CERC in regard to Slab Rates
  - 15<sup>th</sup> Sep 2013** – Submission of Final Result to Hon'ble Commission by the Implementing agency.
9. To avoid last minute publication of PoC rates, it was decided that implementing agency will compute slab rates based on YTC data available to it as on 28.8.13.
10. It was decided that the Comments received from the DICs would be considered and the scaling requirements for NEW & SR Grid be carried out accordingly. All RLDCs / RPCs were requested to forward the communications received in regard to change in generation & demand projections from the DICs. All RLDCs were requested to get written confirmation from the stakeholders for revision of data.
11. On the request of POWERGRID that they would file petitions for the assets expected to be commissioned in the third quarter for consideration for PoC calculations by 15th August 2013. Chief (Engg.), CERC calcified that as per regulation they can file application six months in advance of anticipated commissioning of assets. In the past they were incidences where provisional tariff was given but even after one year of the grant of provisional tariff, the assets were not declared on commercial operation. He further stated that for the PoC Computation of forthcoming Application Periods, only those new transmission assets would be considered, for which tariff been filed by the Hon'ble Commission as on the last day of 1<sup>st</sup> month of the running quarter. Accordingly, the Transmission licensees would have to file Petitions for expected assets well in advance. POWERGRID requested to allow consideration of assets in PoC calculation for



which the petitions would be filled by them by 15th August 2013. It was decided that POWERGRID may submit the petitions by 15th August 2013 only for 3rd quarter. For next quarter onwards the assets whose petition is filed by the end of 1<sup>st</sup> month of the running quarter shall be considered. For example in case of Q4 (Jan,14-March,14), only petition filed till 30<sup>th</sup> Oct' 2013 shall be considered in PoC computation.

12. The decisions /action points are summarized here under.

- i. RLDCs may seek written confirmation from the constituents for regard to projections revised by them.
- ii. Timelines mentioned in para-8 may be adhered to by all concerned.
- iii. NLDC to take out all such transmission assets which were considered earlier but not commissioned even after 2<sup>nd</sup> quarters, in accordance with earlier decision of Validation Committee from PoC calculations.
- iv. As the tariff petitions can be filed six months prior to anticipated Commissioning of Assets, PGCIL may file petitions accordingly. The petitions submitted upto the end of 1<sup>st</sup> month of the running quarter would be considered for PoC computation for the next quantum.
- v. For next quarter onwards all stakeholders shall give data by 15th day of the 1<sup>st</sup> month of the running quarter; the meeting of the Validation committee shall be held in the last week of the 1<sup>st</sup> month of the running quarter.

The meeting ended with the thanks to the Chair.

## **Annexure-I**

### **List of Participants in the Fifth meeting of the Validation Committee on 30<sup>th</sup> July, 2013 at , New Delhi.**

#### **CERC**

1. Shri A.K. Saxena, Chief (Engg.) – In Chair
2. Shri Vijay Menghani, Jt. Chief (Engg.)
3. Shri Vikram Singh, Dy.Cheif (Engg.)

#### **POWERGRID**

4. Shri Prashant Sharma GM (Comml.)
5. Shri V.Srinivas DGM (Comml.)

#### **NLDC, POSOCO**

6. Shri Vinod Kumar Agrawal, ED
7. Shri K.V.S Baba, GM
8. Shri Gaurav Verma, Engineer
9. Ms. Vaishally Bhardwaj, Engineer

#### **NRLDC**

10. Shri Rajiv Porwal, GM
11. Shri P.Mukopadhaye, GM

#### **OTPC**

12. Shri Arup Ch. Sharma DGM (Comm.)
13. Shri Amit Dabas AM (Comm.)

#### **SLDC, Delhi**

14. Shri Sanjeev Kumar, AM (SO)

#### **NHPC**

15. Shri Rajesh Joshi, Dy.Manager (E).
16. Shri S.K. Mishra Manager (E).

#### **WRLDC**

17. Shri P.Pentayya, GM

#### **CTUL POWERGRID**

18. V.Thiagarajan, Ch. Manager

#### **MSETCL**

19. Shri Santosh Gawai, AE (STU)
20. Shri B.N. Khasale, Exe Engr.

#### **POSOCO WRLDC**

21. Pushpa Seshadri, CM

#### **WRLDC**

22. Chitranksi, Sr. Er

**WRPC**

- 23. Shri Satyanaraya. S, SE
- 24. Shri P.D. Lone, EE
- 25. Shri D.N. Gowali, EE

**ERLDC**

- 26. Shri U.K.Verma, GM
- 27. Shri D.K. Shrivastava, ACM

**WBSETCL**

- 28. Shri A.Nag SE
- 29. Shri A.K.Dutta, AE

**SLDC, WBSETCL**

- 30. **Shri D. Bhattacharya, SE**

**SLDC, WB**

- 31. Shri C.K. Haldan, SE

**ERLDC, Kolkata**

- 32. Shri M.K.Thakur, S.Engg
- 33. Shri S.K. Sahay

**ERPC, Kolkata**

- 34. Shri D.K.Bauri, EE

**DVC, Kolkata**

- 35. Shri S.Ganguly, SE

**ERLDC**

- 36. Shri P.S.Das, Ch. Mgr.
- 37. Shri S.Banerjee, Ch.Mgr., TANTRANSCO
- 38. Shri P.Murugavelan, AEE GRIDCO

**KPTCL**

- 39. Shri J.Ramakantha, EE/SLDC
- 40. Shri B.Gayathri Devi, EE/SLDC

**SPRC**

- 41. Shri Anil Thomas, EE/SPRC

**SRLDC**

- 42. Shri P.R.Raghuram, ED
- 43. Shri V.Balaji, DGM
- 44. Shri Madhukar.G, Sr. .Engr.

45. Shri Pramod Singh, Dy .Mgr

**NERPC**

46. S.K.Ray Mohapatra, MS

47. S.M. Jha E.E

**NERLDC**

48. Rahul Chakrobarti, Enng.

49. Momai Dey, Engg.

50. Amaresh Mallick, Ch. Mgr. (SO)

**MECEL**

51. T. Gidon, EE, SLDC

52. B. Wankhar, EE(MO),SLDC